Unstarred Questions

- (b) the precaution Government proposes to ensure that such theft does not occur again and the road users are safe; and
- (c) whether Government would consider installing surveillance cameras to catch such culprits, who for personal selfishness, cause hindrance to the development and progress of the State?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) Yes, Sir.

- (b) Consultation have been held with District Administration of Palwal, Ghaziabad, Gautam Budh Nagar, Faridabad, Baghpat and Sonepat and it has been requested to take necessary steps to mitigate such untoward incidents including theft and increase in measures like surveillance and police patrol.
- (c) Yes, Sir. The work for installation of comprehensive Intelligence Transport System including provision of CCTV cameras has been initiated.

Construction of Delhi-Jaipur Expressway

†566. SHRI OM PRAKASH MATHUR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the progress made by Government in the construction of Delhi-Jaipur expressway;
 - (b) by when its construction work will be initiated by Government; and
 - (c) the timeline for the completion of construction work of this expressway?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (c) The DPR/Feasibility Study for construction of Delhi-Jaipur expressway has been initiated. Therefore, the details such as project starting date, scheduled completion time etc. cannot be indicated at this stage.

Speed limit on Expressways/highways

- 567. SHRI K. R. ARJUNAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) whether a Committee had recommended higher speed limits on expressway and for buses on highways;

[†] Original notice of the question was received in Hindi.

- (b) whether it is a fact that Government is considering to allow 120 kmph. speed limit for cars on expressways;
- (c) whether it is also a fact that no action would be taken against drivers, if the vehicle speed is within 5 per cent of the maximum speed limit; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) Yes, Sir. Keeping in view of the better engine technology and improved road infrastructure, a committee was constituted to review the speed limit of motor vehicles. The committee had submitted its report and as per the recommendations of the committee, the maximum speed of buses has been fixed as 100 kmph. on expressways and 90 kmph. on 4 lane and above divided carriageway, *vide* notification S.O. 1522 (E) dated 6th April, 2018. Earlier it was fixed as 80kmph.

- (b) The maximum speed of car has been fixed as 120 kmph. on expressways vide notification S.O. 1522 (E) dated 6th April, 2018.
- (c) and (d) No cognizance of the violation of the speed limits shall be taken under Section 183 of the Motor Vehicles Act, 1988, if the speed detected is within 5 per cent of the maximum speed specified in S.O. 1522 (E) dated 6th April, 2018.

Development of Greenfield highways

568. SHRI R. VAITHILINGAM: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has decided to build more Greenfield highways with straight alignment rather than expanding the existing corridors to avoid delays in land acquisition, high cost for procurement of land and removing encroachments;
- (b) whether it is a fact that the new roads will free up the congested highways and thereby improve the traffic flow; and
- (c) whether it is also a fact that the land situated along/abutting an existing road, costs at least twice as much as land elsewhere?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (b) The development of a corridor/portion of a corridor as a Brownfield or Greenfield alignment is done on the basis of total life cycle cost (including direct costs like civil construction cost, pre-construction activities cost, maintenance cost and economic costs like vehicle